GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2026
TO BE ANSWERED ON 27.07.2017

WAGE ARREARS UNDER MGNREGS IN KERALA

2026. SHRI N.K. PREMACHANDRAN:
MOHAMMED FAIZAL:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

(a)   Whether the Government is aware of the fact that the wages of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) workers in Kerala is due from November 2016;

(b)   if so, the details thereof and the action taken by the Union Government to release the arrears in this regard to MGNREGS workers;

(c)   whether the Government has received requests from the Government of Kerala for releasing an amount of Rs. 636.52 crores as arrears for the year 2016-17 and Rs. 96.84 crores as arrears during the financial year 2017-18;

(d)   if so, the details thereof and the action taken along with the reason for delay in disbursing the arrears of wages;

(e)   whether the Government proposes to release the amount for proper implementation of MGNREGS and if so, the details thereof including the quantum of funds proposed to be released to the State; and

(f)   whether the Government proposes to continue MGNREGS and if so, the action taken by the Government for providing sufficient amount of funds to State Governments to disburse wages to workers?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) to (f):   The Mahatma Gandhi National Rural Employment Guarantee Act is a demand driven wage employment programme. Funds for programme implementation including payment of wages are released to the States/UTs including Kerala after verifying the performance, utilisation of funds released and as per the agreed to Labour Budget. The Ministry has sanctioned Rs. 1078.20 crore (as on 24.7.2017) to the State Government of Kerala for implementation of MGNREGS.

The fund release to States/UTs including Kerala is a continuous process and Central Government is committed to make funds available as per actual basis. States/UTs-wise details of Central fund released under the MGNREGS during the current years (as on 24.07.2017) are given in **Annexure**.

*****

Annexure referred in reply to parts (a)to(f) of Lok Sabha Unstarred Question No. 2026 dated 27.07.2017.

(Rs. In lakh)

S. No.	States	Central funds released during 2017-18*
1	Andhra Pradesh	328515.05
2	Arunachal Pradesh	16810.02
3	Assam	67480.91
4	Bihar	169400.61
5	Chhattisgarh	138759.66
6	Gujarat	45827.32
7	Haryana	8730.29
8	Himachal Pradesh	28990.61
9	Jammu and Kashmir	58346.07
10	Jharkhand	67829.29
11	Karnataka	142439.78
12	Kerala	93342.01
13	Madhya Pradesh	174150.59
14	Maharashtra	108305.86
15	Manipur	9893.01
16	Meghalaya	38476.31
17	Mizoram	16668.63
18	Nagaland	74941.98
19	Odisha	96346.79
20	Punjab	24753.36
21	Rajasthan	274575.45
22	Sikkim	7472.11
23	Tamil Nadu	271531.67
24	Telangana	160377.71
25	Tripura	10129.73
26	Uttar Pradesh	136868.24
27	Uttarakhand	38102.20
28	West Bengal	291235.20
29	Andaman and Nicobar Islands	469.67
30	Dadra and Nagar Haveli	0.00
31	Daman & Diu	0.00
32	Lakshadweep	26.39
33	Puducherry	549.29
35	Goa	47.13
	Total	**2901392.92**

*(as on 24.07.2017)